

(b) The investment of the Government of India for this project is Rs. 12,880,584/- and the assistance from the UNDP is for 1,24,900 US \$.

### **Educated Unemployed**

1067. SHRI K. N. DHULAP:

SHRI R. D. J. AVERGOAN-  
KAR:

Will the Minister of PLANNING be pleased to state:

(a) the number of educated unemployed persons alongwith their qualifications, State-wise, during December 1972, December 1973 and December 1974;

(b) whether it is a fact that in Maharashtra as compared to the number of employment seekers on the live registers of the employment exchange the employment potential of the employment promotion programme is likely to cover only 3.5 per cent of the persons on the register; and

(c) if so, what steps are taken by Government to meet the situation in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) The number of educated unemployed persons according to their educational levels, State-wise as on 31st December 1972, 31st December 1973 and 30th June, 1974 on the basis of live registers of Employment Exchanges are given in Annexures—I, II and III [See Appendix XCI, Annexures No. 42, 43 and 44]. respectively. Information for 31st December 1974 is not yet available.

(b) and (c). For Maharashtra State, under the Employment Promotion Programme—1974-75, schemes having a total employment potential of 10,000 have been so far sanctioned,

which is roughly 3 per cent. of the number of total educated job seekers registered with the employment exchanges as on 31st December, 1973. The bulk of employment opportunities in the Fifth Five Year Plan, would, however, be generated through the implementation of Plan programmes as such, in the different sectors, i.e. in agriculture, irrigation, large, medium and small scale industries in the corporate and the unorganised sectors, in tertiary activities and allied services, trade and commerce, etc. as well as in social services.

### **Facing of acute financial crisis by C. M. A. and B. C. C. L.**

1068. SHRI KALYAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal Mines Authority and the Bharat Coking Coal Limited are facing acute financial crisis because of the failure of a large number of public sector industries to pay for the coal they have been purchasing for last two years from these two concerns;

(b) what is the amount due to these two concerns from the various public sector organisations like Railways, Steel Plants, Thermal Stations, Durgapur Projects and separately till end of January, 1975;

(c) what is the quantity of coal supplied to these public sector organisations separately, in last two years; and

(d) what steps have been taken by the CMA and BCCL to realise the arrears from the consumers and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The ways and means position of both Coal Mines Authority and Bharat Coking Coal was effected due to non-payment